

No. HCK/PS(S)/2/2018

HIGH COURT OF KARNATAKA  
BENGALURU  
DATED 07.08.2018

**NOTIFICATION**

Subject: Designation of Senior Advocate

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Applications and written proposals for Designation of Senior Advocate are invited as per Rule 6(1) of The High Court of Karnataka (Designation of Senior Advocates) Rules, 2018.

Applications and written proposals in the prescribed format may be submitted to the Registrar (Recruitment) on or before 31<sup>st</sup> day of August 2018.

BY ORDER,

**Sd/-**  
**(ASHOK G NIJAGANAVAR)**  
Registrar General  
High Court of Karnataka  
Bengaluru 560001